

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Chief Justice's Secretariat)

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**Order**

**No:** 555 of 2022/RG/PSY **Dated:** 11-05-2022

Consequent upon the promotions of Section Officers and PA-Cum-Senior Scale Stenographers to the posts of Chief Administrative Officers and Accounts Officers, vide High Court Order No. 541 of 2022/PSY dated 06.05.2022 in Subordinate Judiciary of UT of Jammu and Kashmir, the following transfers and postings of the Chief Administrative Officers and the Accounts Officers are hereby made in the interest of administration:

- 1) Shri Chaman Lal Sharma, Section Officer in the Court of Principal District & Sessions Judge, Udhampur upon his promotion as Chief Administrative Officer is transferred and posted as such in the Court of Principal District & Sessions Judge, Kathua against an available vacancy.
- 2) Shri Ajaz Ahmad, P.A-cum-Senior Scale Stenographer in the Court of 2<sup>nd</sup> Addl. District & Sessions Judge, Jammu upon his promotion as Chief Administrative Officer is transferred and posted as such in the Court of Principal District & Sessions Judge, Budgam against an available vacancy.
- 3) Ms. Rubiya Rashid Naqash, Executive Assistant/Senior Scale Stenographer in the Court of Pr. District & Sessions Judge, Srinagar upon her promotion as Chief Administrative Officer is transferred and posted as such in the Court of Principal District & Sessions Judge, Ganderbal against an available vacancy.
- 4) Shri Mukhtiar Hussain, Section Officer in the Court of Additional District Judge (Bank Cases), Jammu upon his promotion as Accounts Officer is transferred and posted as such in the Court of Principal District & Sessions Judge, Kathua against an available vacancy.
- 5) Shri Sham Lal-I, Section Officer in the Court of Principal District & Sessions Judge, Reasi upon his promotion as Accounts Officer is transferred and posted as such in the Court of Principal District & Sessions Judge, Udhampur against an available vacancy.
- 6) Smt. Sudershana Devi, Section Officer in the Court of Additional District & Sessions Judge, Udhampur upon her promotion as Accounts Officer is transferred and posted as such in the Court of Principal District & Sessions Judge, Jammu against an available vacancy.



- 7) Shri Mohd. Yousuf Waza, Section Officer in the Court of 2<sup>nd</sup> Addl. District & Sessions Judge, Srinagar upon his promotion as Accounts Officer is transferred and posted as such in the Court of Principal District & Sessions Judge, Srinagar vice Shri Riyaz Ahmad Wani.
- 8) Shri Rouf-ul Mushtaq Rouf, Section Officer, PDJ Court, Bandipora under transfer to the Court of Additional District & Sessions Judge, Ganderbal upon his promotion as Accounts Officer is transferred and posted as such in the Court of Principal District & Sessions Judge, Budgam against an available vacancy.
- 9) Shri Riyaz Ahmad Wani, Accounts Officer in the Court of Principal District & Sessions Judge, Srinagar is transferred and posted as such in the Court of Principal District & Sessions Judge, Anantnag against an available vacancy.

**Note:** *Ld. Principal District & Sessions Judges shall ensure that promotees/transferees are relieved within 10 days from the date of issuance of this Order and shall report compliance.*

**(By Order of the Hon'ble Chief Justice)**

*Sdf*  
**(Rajeev Gupta)**  
**Principal Secretary to**  
**Hon'ble the Chief Justice**

**No.:** *02-20 /PSY-613*

**Dated:** *11-05-2022*

**Copy to the:**

1. Registrar General, High Court of J&K and Ladakh at Srinagar.
2. Registrar Vigilance, High Court of J&K and Ladakh at Srinagar.  
..... for information.
- 3-11) Pr. District & Sessions Judge, Srinagar/ Anantnag /Bandipora / Budgam/  
Ganderbal/ Jammu/Kathua/Udhampur/Reasi for information and compliance.
- 12-13) Additional District & Sessions Judge, Udhampur/Ganderbal.
- 14-15) 2<sup>nd</sup> Additional District & Sessions Judge, Srinagar/Jammu
- 16) Additional District Judge (Bank Cases), Jammu  
.....for information and compliance.
- 17) Chief Librarian, High Court wing Srinagar/Jammu
- 18) Order Book.
- 19) In-charge NIC for uploading on the High Court Web site.

*11/5/2022*  
**Principal Secretary to**  
**Hon'ble the Chief Justice**